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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
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NOTIFICATION
(INCOME-TAX)

No. 6/73 (F.No.197/54/84-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Catholic Mission of Western Bengal" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1986-87.

all -
(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Secretary, Catholic Mission of Western Bengal, 30, Park St., Calcutta-16.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta, with ref. to his letter No. Assmt./1743/CT/BE/23/73-74 dated 29.6.84.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of D&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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10. Shri P.K. Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

R. K. Tewari